

royalty, payment of lease money to the Government of Rajasthan. What is that amount? When are you going to hand back these leases and how much amount have you already paid to the Government of Rajasthan?

SHRI P.K. THUNGON: So far as the mining leases No. 1 and 2 are concerned, the mining lease number 1 is at Maira Sitaramji ka Kharia village and Mining lease No. 2 is at Maira and Bamniya village. The area covered is 987 hectares in lease No. 1 and the lease was taken with effect from 8-7-1982. The area in mining lease No. 2 is 436.25 hectares. It was leased away from 26-2-1983.

As regards the mining areas where the royalty is payable, I have already stated that it is payable at the rate of Rs. 25/-.

SHRI JASWANT SINGH: Have you surrendered these leases now?

SHRI P.K. THUNGON: As regards surrender, we have not yet surrendered. The Government of Rajasthan had written to us and they wanted to cancel the lease. But we have gone for a review and the matter is now lying in the Department of Mines.

Thermal Power Stations in Gujarat

*208. **SHRI HARISINH CHAVDA:**
SHRI RATILAL VARMA:

Will the Minister of COAL be pleased to state.

(a) the requirement of coal for the Thermal Power Stations in Gujarat for each of the last three years;

(b) whether the Government propose to draw up any action plan for the supply of coal to these Stations in time;

(c) whether the Government have agreed to the proposal of the State Government regarding supply and payment thereof;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NAYA MAGOUDA) (a) to (e). A statement is laid on the Table of the House.

STATEMENT

(a) According to estimates made by Central Electricity Authority (CEA) the total coal demand for five thermal power stations of Gujarat as per generation targets agreed for the year 1991-92 is 10.90 million tonnes, against which the linkage provided is 14.505 million tonnes. The linkage of coal for these power stations based on demand for the years 1989-90 and 1990-91 was 11.82 and 12.72 million tonnes respectively.

(b) Action Plan for supply of coal to power utilities is prepared every quarter by Standing Linkage Committee (Short-term), set up by Government for this purpose. The supply of coal to all the power stations is monitored on daily basis and immediate corrective action is taken whenever necessary.

(c) to (e). Because of huge accumulated arrears payable to coal companies by power utilities, Ministry of Coal advised Coal India Limited to make supplies of coal to Power Sector only against advance payments from 1.10.91 onwards. Some representations have been received for reconsideration of this system and for ensuring proper quality and weightment of coal supplied. Coal Companies have been instructed to ensure proper weightment and quality in respect of coal despatched to the power plants. However the Government is not in favour of changing the policy regarding advance payments.

[Translation]

SHRI HARISINH CHAVDA: Mr. Speaker, Sir, the hon. Minister has stated that during the last three years i.e. 1989-90,

1990-91 and 1991-92 11.82 and 12.72 and 14.505 million tonnes of coal was made available respectively. The capacity of Railway wagon is 58 tonnes, but only 45.50 tonnes are loaded into them. The linkage is less and even wagons are not filled to the capacity. Therefore, I would like to know from the hon. Minister as to how much coal has been made available actually?

[*English*]

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI P. A. SANGMA): Sir, I do not have the figures of the supply for the last two years. But I have the figures of the supply for this year... (*Interruptions*)

SHRI ANNA JOSHI: It seems that you have not come fully prepared... (*Interruptions*)

SHRI P. A. SANGMA: Of course, I am prepared. I am ready to reply to any question that you put... (*Interruptions*)

SHRI ANNA JOSHI: You are saying that the figures are not available with you... (*Interruptions*)

SHRI P. A. SANGMA: I said that the figures relating to the previous years are not available with me. I said that the latest figure for this year is available with me.

There are two things. The requirement of a power station is assessed and fixed by the Central Electricity Board. Now there are five power stations in Gujarat. And the Central Electricity Board has fixed the requirement of Gujarat power stations at 10.9 million tonnes. That is the requirement as per the Central Electricity Authority. But, we have a Linkage Committee, which sits every quarter. Quarterly they meet and in order to have some surplus stock with the power stations, they keep a linkage of a higher quantity than what the Central Electricity Authority has fixed. But for the purpose of power generation, we strictly go by the quota allotted by the Central Electricity Board. As against 10.9 million tonnes, which is fixed by the Central

Electricity Authority, till January we had to supply 9.08 million tonnes. Against which, we have already supplied to Gujarat 9.07 million tonnes, which means that we have met 99 percent of the requirement of the power stations in Gujarat. This is number one. If we look at... (*Interruptions*)

MR. SPEAKER: Please address to me. Just continue your reply. Do not reply to the interruptions.

SHRI P. A. SANGMA: As against the supply, if we look at the generation of power in Gujarat, it will be seen that the target of generation of power till January in Gujarat was fixed at 12,362 million units. As against this target of generation, the Gujarat Electricity Board has generated 12,689 million units, which means 103 percent of the target. So, they have exceeded by 3 percent more in generation. I have given this figure only to justify that we have met the requirements of coal in Gujarat.

[*Translation*]

SHRI HARISINH CHAVDA: Mr. Speaker, Sir, the linkage provided against the total coal demand of Gujarat is 14.505 million tonnes, out of which according to the hon. Minister, only 9 million tonnes has been supplied so far and moreover coal supplied in wagons is also not to full capacity. Today, the situation in Gujarat has come to such a pass that both agriculture and industries have suffered a setback there. What does the hon. Minister propose to do in this direction?

Does the Government propose to provide adequate coal to meet the requirements of power generation in Gujarat?

MR. SPEAKER: He has already said that 99 percent of the requirement has been met. (*Interruptions*)

SHRI GIRDHARI LAL BHARGAVA: Please tell us whether coal would be provided or not? (*Interruptions*)

[English]

MR. SPEAKER: This is Question Hour. You have another opportunity after some time. (*Interruptions*)

[Translation]

MR. SPEAKER: Please take your seat.

SHRI HARISINH CHAVDA: Mr. Speaker, Sir, the linkage committee fixed a linkage of 14.505 million tonnes. Ten per cent of this figure is totally incorrect and even out of this 14 million tonnes, only 9 million tonnes has been supplied. This is totally inadequate and even the wagons are not filled to the full capacity.

[English]

SHRI P. A. SANGMA: Sir, I have explained that there is a difference between demand and linkage. Demand is fixed by the Central Electricity Authority and we have met 99 per cent of that. That I have already said. Linkage is not a demand and linkage is not fixed by the Gujarat Government. Linkage is fixed by a permanent standing committee... (*Interruptions*). The Linkage Committee deliberately gives higher quantity because we expect every power station to have the stock for at least seven days. That is why in the linkage we give a higher quantity, more than the demand assessed and fixed by the Central Electricity Authority.

As on yesterday, all the power stations in Gujarat had got a stock of four days. Of course, they should have had a stock of seven days because that is the normal thing. Therefore, there is some set back in that. But I can assure this House that the Gujarat Chief Minister has been in constant touch with me. He had written me a letter earlier saying that there was no problem. When he last came and met me, he was fully satisfied when he went back... (*Interruptions*).

MR. SPEAKER: Please understand that this is Question Hour. You have to ask a question. Do not stand up all of you together.

[Translation]

SHRI RATILAL VARMA: Mr. Speaker, Sir, I fail to understand whether I would believe the Gujarat Chief Minister and State Electricity Board Chairman or the Union Minister. About Eight days back, we had a meeting with the State Chief Minister and the Chairman of the Gujarat Electricity Board, during the course of which they said that the State was not getting coal as per its demand. Our demand was for 620 wagons, but we have received only 500 wagons of coal so far. Not only this, the coal is of inferior quality and the Chairman of the Electricity Board has himself found that the coal supplied is underweight.

MR. SPEAKER: Please come to the question.

SHRI RATILAL VARMA: Mr. Speaker, Sir, I am coming to that. The very survival of Gujarat is at stake. I would like to know from the hon. Minister.

Whether the government would meet the state's demand for 620 wagons of coal?

Whether the Government proposes to supply good quality coal and thus redress the grievances of the farmers and industrialists; regarding supply of inferior quality of coal?

Whether the Union Government has agreed to the proposals mooted by the State Government?

Whether Gujarat would be provided with good quality coal and wagons with proper weight?

[English]

SHRI P. A. SANGMA: Sir, I am hundred per cent right in my figures. I congratulate the Gujarat Electricity Board that from April to January, they had been able to produce 103 per cent of their target. Had there been a shortage of coal supply, how could the Gujarat Electricity Board generate 103 per cent?

Therefore, I am absolutely right... (*Interruptions*).

MR. SPEAKER: Please sit down. Not like this. You are not putting a question and you are not getting a reply.

(*Interruptions*)

MR. SPEAKER: You give me a notice and I will consider it. Let the Member put the question.

DR. V. RAJESHWARAN: Mr. Speaker Sir, I want to know from the hon. Minister how many new thermal power stations are proposed for the Eighth Five Year Plan and whether it is true that because the Department of Coal is not able to supply coal to the thermal stations, the required number of thermal power plants in the country is reduced and if so what are the reasons thereof.

SHRI P. A. SANGMA: As far as the new thermal power stations in the Eighth Plan is concerned, I think the Ministry of Power will be the appropriate Ministry to answer the question. As regards the second part of the question, since this question specifically relates to Gujarat, I do not have the figures of other States now. (*Interruptions*)

DR. KRUPASINDHU BHOI: Mr. Speaker, Sir...

MR. SPEAKER: Please understand. This is a question about Gujarat, not about Orissa. (*Interruptions*)

MR. SPEAKER: I will allow you after this. (*Interruptions*)

MR. SPEAKER: Please sit down. Do not show your intelligence like this all the time. You are disturbing other Members.

[*Translation*]

SHRI GABHAJI MANGAJI THAKORE: Mr. Speaker, Sir, the hon. Minister has stated in his reply just now that the linkage is fixed by a committee which generally gives a

higher quantity than the demand assessed by the Central Electricity authority. But I would like to point out here that the coal supplied through the wagons is 15 to 17 percent less than the fixed quota. consequently, the requirements of power generation are not met.

MR. SPEAKER: Hon. Member, does this constitute a question? If you do not come to the question, I will disallow your point.

SHRI GABHAJI MANGAJI THAKORE: Mr. Speaker, Sir, I am coming to the question. I would like to know whether the hon. Minister is aware of the fact that supply is not made according to the fixed quota? If so, will the hon. Minister issue the necessary instructions to the concerned authorities to - compensate the losses being suffered by Gujarat Electricity Board?

[*English*]

MR. SPEAKER: It is not a good question for me. If it is a good question for the hon. Minister he can reply.

SHRI P. A. SANGMA: Sir, we do have problem of wagons. Railways have their own problems. They have their own priorities of moving food stuffs to different States. But I must say that in this financial year, the Railways have done their best and as far as the coal sector is concerned, they have supplied us two million more wagons than last year. I am quite grateful to the Railways that in spite of a lot of problems that they are facing they are helping us quite a lot. (*Interruptions*)

DR. KRUPASINDHU BHOI: Sir, in the international bulletin on coal and energy the maximum plant load sector of any thermal power station in to globe...

MR. SPEAKER: This is the question about the Cement Corporation of India in Chittorgarh in Rajasthan.

DR. KRUPASINDHU BHOI: No, Sir, it is on coal in Gujarat I am putting the question. The international coal and energy bulletin

says that not more than 90 percent of the plant load factor can be achieved in thermal power stations. When the capacity of the plant load factor of the national thermal power plants is not more than 75 percent, how the Minister is giving a blank cheque to Gujarat Electricity Board? I would like to know whether their installed capacity is more and their target for capacity utilisation is 103 percent or less than that. I also want to know whether the Government of Gujarat are showing less when their installed capacity is more. I want to know the categorical answer of the Minister as to what is the exact plant load factor in the thermal power stations in our country.

SHRI P. A. SANGMA: Sir, the capacity utilisation of the power sector is dealt with by the Ministry of Power. I have only to supply coal to them as fixed by the Central Electricity Authority. Therefore, I will not be able to say about the plant load factor at all because it is concerned with the Power Ministry. I have brought in the figure of generation of power in Gujarat to show that they have achieved 103 percent of their target only to substantiate my point that we have supplied them 99 percent of their requirement. (*Interruptions*)

[*English*]

MR SPEAKER: Please maintain some silence in the House. Let the questions and replies be heard by the Members. (*Interruptions*)

MR SPEAKER: You are creating unnecessary trouble. Yes, Mr. Trivedi.

[*Translation*]

SHRI ARVIND TRIVEDI: Mr. Speaker, Sir, the hon. Minister has said that the Union Government has met 99 percent of the requirements of the power stations in Gujarat. If so, why was it necessary to hold discussions with the Chief Minister of Gujarat? Coal is sent in wagons from here, but by the time it reaches there, it is 20 percent less. Will the government make arrangement to weigh it at the destination. As the demand of

coal of Gujarat is not being fully met, does the Centre propose to conduct a survey to find out whether there are deposit of coal in Gujarat or not. Besides what is the shortfall in power generation by thermal power stations in Gujarat owing to inadequate supply of coal and the losses incurred by the farmers and industries as a result of load-shedding resorted to by the Electricity Board? (*Interruptions*)

[*English*]

MR SPEAKER: Very good dialogue.

SHRI P. A. SANGMA: Sir, it is so satisfying to know that the hon. Members from Gujarat have so much of concern for the welfare of their State. (*Interruptions*) I fully congratulate you for that. I can assure you that the Chief Secretary of Gujarat is constantly in touch with the Home Secretary. The Chairman of the Gujarat Electricity Board has also interest in that and whenever occasion arises the Chief himself talks to me, we try to solve the problem of every State, not only of Gujarat. But what I am saying is that Gujarat has done well in power generation and that was possible because we have been able to give 99 percent of their requirement. That is what I am saying. And I don't say that Gujarat has no problem and we will not attend to that whenever there are some specific problems you kindly bring them to my notice and I will certainly help to solve the problems.

[*Translation*]

Operation of Coal Mines by Private Sector

*209 SHRI LAL BABU RAI: Will the Minister of COAL be pleased to state

(a) whether the Government propose to accord approval to power generating units of private sector to operate coal mines, and

(b) if so, the details thereof?